

0-1  
BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD


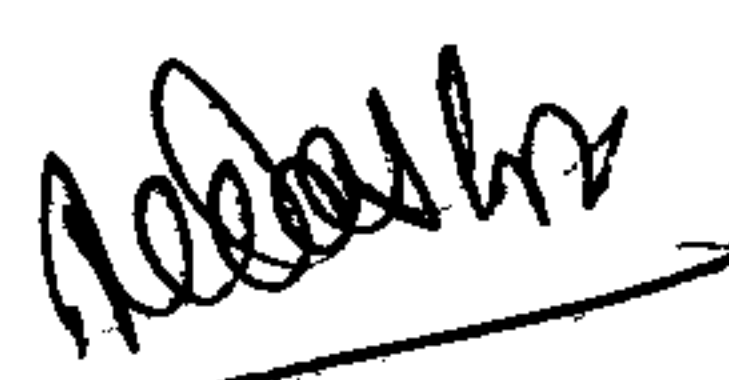
C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2018

Name of the Company: Phoenix ARC Pvt Ltd.  
(Trustee of Phoenix Trust FY 14-9)  
V/s.  
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	vs Ashish C. Doshi	PCS	Applicant	

**ORDER**

PCS Mr. Ashish Doshi is present for Financial Creditor/ Petitioner. Advocate Mr. Mr. Shashvata Shukla are present for Respondent.

As the connected matter is already being listed on 08.06.2018 the same to be listed on the same date.

List the matter on 08.06.2018

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL

Dated this the 29th day of May, 2018.